

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3446

ANSWERED ON:29.07.2009

PROPOSAL FOR CHECK DAM

Argal Shri Ashok;Dharmshi Shri Babar Gajanan;Meghwal Shri Bharat Ram;Yadav Shri Om Prakash

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the names of existing dams in the country alongwith the expenses incurred on their construction, State-wise;
- (b) whether the Government has received proposals from various State Governments for financial assistance for construction of check dams;
- (c) if so, the details thereof alongwith the action taken by the Union Government thereon, State-wise; and
- (d) the funds sanctioned for check dams to various States during the last three years and the current year,State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Water is a state subject and planning, execution, funding and maintenance of the dams is within the purview of the concerned state government/dam owners. The dams are constructed for different purposes such as irrigation, domestic/ industrial water supply, hydropower generation, flood protection etc. As per an assessment, there are 5100 large dams in the country of which, 4710 dams have been completed and 390 are under construction. Apart from it, there are numerous other dams catering for various requirements and surface water minor irrigation schemes. Details of the large dams in the country are available in the National Register of Large Dams available on the web site of the Central Water Commission at [www.cwc.nic.in](http://www.cwc.nic.in).

(b) to (d) The information is being collected and will be laid on the table of the House.